

CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

OA/020/00597/2013

Date of Order : 06-03-2019

Between :

N. Nageswara Rao S/o N. Veeraiah,
Aged about 56 years, working as Asst.
Postmaster (Mails), Head Post Office,
Guntur, Dist. Guntur.Applicant

AND

1. Union of India, represented by
The Director General, Posts,
Department of Posts, Dak Bhavan,
Sansad Marg, New Delhi-1.
2. The Chief Postmaster General,
A.P. Circle, Hyderabad.
3. The Postmaster General,
Vijayawada Region, Vijayawada.
4. The Superintendent of Post Offices,
Guntur Division, Guntur District. ...Respondents

Counsel for the Applicant: Proxy counsel for
Mr. S.Ramakrishna Rao

Counsel for the Respondents : Mrs. K. Rajitha, Sr.CGSC

CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDICIAL MEMBER

THE HON'BLE MRS.NAINI JAYASEELAN, ADMINISTRATIVE MEMBER

(Oral Order per Hon'ble Mr.Justice R. Kantha Rao, Judicial Member)

Proxy counsel for Mr.S.Ramakrishna Rao, learned counsel for the applicant submits that applicant seeks to withdraw the case. Accordingly the same is closed.

2. No order as to costs.

(NAINI JAYASEELAN)
ADMINISTRATIVE MEMBER

(JUSTICE R.KANTHA RAO)
JUDICIAL MEMBER

Dated : 6th March, 2019.
Dictated in Open Court.

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